

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA No. 116 of 2016**

**In**

**DFR No. 2667 of 2015**

**Dated: 25<sup>th</sup> February, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Power Grid Corporation of India Ltd. .... Appellant (s)  
Versus  
Central Electricity Regulatory Commission & Ors. .... Respondent (s)**

**Counsel for the Appellant(s) : Ms. Suparna Srivastava**

**ORDER**

**IA No. 116 of 2016**

***(Appl. for condonation of delay)***

Issue notice to the Respondents returnable on 22.03.2016.

Dasti in addition is permitted.

List the matter on **22.03.2016.**

**(I.J. Kapoor)  
Technical Member  
ts/vg**

**(Justice Ranjana P. Desai)  
Chairperson**